

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3871

ANSWERED ON:23.12.2004

CONTRACTS FOR RUNNING DUTY FREE SHOPS AT AIRPORTS

Chowdhury Shri Adhir Ranjan;Singh Shri Uday

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Airports Authority of India have awarded contracts for running duty free shops in the past few years;
- (b) if so, the details thereof;
- (c) whether the AAI have been losing crores of rupees per year on the awarding of such contracts; and
- (d) if so, the details thereof and reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a):- Yes, Sir.

(b):-(i) M/s India Tourism Development Corporation has been awarded contract for running duty free shops at Delhi, Mumbai, Kolkata, Chennai and Trivandrum airports for a period of 5 years effective from 1.1.2001 (ii) M/s Flemingo International Limited, Dubai, UAE has been awarded contract for running duty free shops at Jaipur, Lucknow, Amritsar, Guwahati and additional duty free shops at Trivandrum airport for a period of 5 years with effective from 12.12.2002 and at Bangalore, Hyderabad, Chennai, Ahmedabad, Calicut and Goa for a period of five years with effect from 30.1.2004.

(c):- No, Sir.

(d):- Does not arise.